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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 233/16	TP 232/17	Hearing	391 / 394	Quikr India Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. PRERNA PONAPPA
(INDUSLAW)
9743041150

PETITIONER

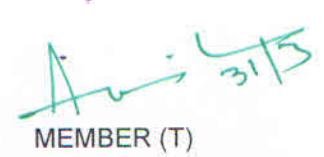


Counsel for Petitioner is present. Notices to ROC, RD, OL, Income Tax Department and other authorities, if applicable. Petitioner to collect notices and serve on them.

List it on 07.06.2017.



MEMBER (J)



MEMBER (T)